GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 4892 TO BE ANSWERED ON 25.03.2021

SUPPLY OF PURE DRINKING WATER

†4892. SHRI VIJAY BAGHEL: SHRI SUNIL KUMAR SONI: SHRI ARUN SAO:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether piped drinking water being provided by the Government is supplied after treatment;
- (b) if so, the details thereof;
- (c) whether the Government is aware that many areas of Chhattisgarh State are affected by Fluoride contamination;
- (d) whether the Government has done any work for providing clean drinking water to the areas of Chhattisgarh affected by Fluoride contamination;
- (e) if so, the details thereof; and
- (f) the funds allocated and spent for the purpose in the country including Chhattisgarh under the Jal Jeevan Mission from the year 2019 to 2021, State-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI RATTAN LAL KATARIA)

(a) to (e) Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) to provide potable tap water supply of prescribed quality to every rural household in the country including Chhattisgarh, by 2024. As per Operational Guidelines for the implementation of Jal Jeevan Mission, BIS–10500 proocol is to be followed by States/ UTs for ensuring potable drinking water to rural households.

Under JJM, while planning water supply schemes to provide tap water supply to rural households, priority is given to quality-affected habitations, which *inter alia* includes habitations having Fluoride contamination beyond permissible limit in drinking water sources.

Since, planning, implementation and commissioning of piped water supply schemes based on a safe water source likely to take time, States/ UTs have been advised to install community water purification plants (CWPPs) in such habitations, purely as an interim measure, to provide potable water to every household at the rate of 8–10 litre per capita per day to meet their drinking and cooking requirements.

While allocating the funds to States/ UTs in a particular financial year, 10% weightage is given to the population residing in habitations affected by chemical contaminants including Arsenic and Fluoride, as on 31st March of the preceding financial year.

In Chhattisgarh, as reported by the State, at the time of launch of Jal Jeevan Mission, 268 habitations were having Fluoride contamination beyond permissible limit in drinking water sources. Now, such 150 habitations are left.

(f) The State/UT-wise details of fund allocation, fund drawn and reported fund utilizations under JJM including Chhattisgarh for 2019-20 and 2020-21 is at **Annex–II** respectively.

Annex-I referred in the reply to Lok Sabha Unstarred Question No. 4892 due for reply on 25.03.2021

Details of fund allocation, fund drawn by States/ UTs and reported fund utilization under Jal Jeevan Mission in 2019-20

(Amount Rs. in Crore)

S.	Name of State		Centra	Amount Rs. in Crore) Reported fund				
no.		Opening	Allocation	Reported	utilization under			
		Balance		States/	utilization	matching State/		
				UTs		UT share		
1.	A&N Islands	0.00	1.78	0.50		NR		
2.	Andhra Pradesh	25.74	372.64	372.64		54.80		
3.	Arunachal Pradesh	6.22	132.55	177.47	126.14	13.35		
4.	Assam	359.35	694.95	442.36	358.87	29.01		
5.	Bihar	313.16	787.31	417.35	473.33	150.34		
6.	Chhattisgarh	31.58	208.04	65.82	39.23	37.55		
7.	Goa	0.00	7.57	3.08	3.08	6.17		
8.	Gujarat	0.00	390.31	390.31	384.61	394.74		
9.	Haryana	10.13	149.95	149.95	69.29	73.80		
10.	Himachal Pradesh	0.00	148.67	205.83	197.87	15.46		
11.	Jammu & Kashmir	27.14	322.03	322.03	200.25	24.01		
12.	Jharkhand	75.79	267.69	291.19	114.58	119.71		
13.	Karnataka	26.61	546.06	546.06	492.24	297.87		
14.	Kerala	2.58	248.76	101.29	62.69	57.23		
15.	Ladakh	8.10	166.65	67.86	NR	0.65		
16.	Madhya Pradesh	1.26	571.60	571.60	326.65	288.75		
17.	Maharashtra	248.12	847.97	345.28	308.04	428.14		
18.	Manipur	0.00	67.69	91.17	28.20	6.60		
19.	Meghalaya	0.80	86.02	43.01	26.35	0.77		
20.	Mizoram	0.14	39.87	68.05	37.41	1.81		
21.	Nagaland	0.00	56.49	56.49	23.54	4.67		
22.	Odisha	0.78	364.74	364.74	275.02	255.02		
23.	Puducherry	1.27	2.50	ND	0.97	NR		
24.	Punjab	102.91	227.46	227.46	73.27	78.20		
25.	Rajasthan	313.67	1,301.71	1,301.71	620.31	698.54		
26.	Sikkim	0.84	15.41	26.15	14.71	1.48		
27.	Tamil Nadu	1.49	373.87	373.10	114.58	99.14		
28.	Telangana	4.48	259.14	105.52	88.33	74.46		
29.	Tripura	48.94	107.64	145.37	59.45	6.46		
30.	Uttar Pradesh	58.33	1,206.28	1,513.14	639.32	380.10		
31.	Uttarakhand	6.12	170.53	170.53	110.04	23.02		
32.	West Bengal	760.82	995.33	994.75	609.00	445.03		
NR: N	NR: Not Reported; ND: Not Drawn; Source: JJM-IMI							

Annex-II referred in the reply to Lok Sabha Unstarred Question No. 4892 due for reply on 25.03.2021

Details of fund allocation, fund drawn by States/ UTs and reported fund utilization under Jal Jeevan Mission in 2020–21 (as on 22.03.2021)

(Amount Rs. in Crore)

S.	Name of State		Centr	Amount Rs. in Crore) Reported fund				
o. no.	Name of State	Opening	Allocation	Reported	utilization under			
110.		Balance	Anocation	States/	utilization	matching State/		
		Darance		UTs	utilization	UT share		
1.	A&N Islands	0.50	2.93	1.46	1.09	NR		
2.	Andhra Pradesh	276.76	790.48	197.62	373.26	171.90		
3.	Arunachal Pradesh	57.56	254.85	254.85	249.16	25.58		
4.	Assam	452.45	1,608.51	523.62	563.03	62.34		
5.	Bihar	257.18	1,839.16	353.60	498.89	227.00		
6.	Chhattisgarh	58.17	445.52	334.14	171.97	176.70		
7.	Goa	0	12.41	3.10	2.67	10.33		
8.	Gujarat	5.70	883.08	883.08	591.33	574.28		
9.	Haryana	90.80	289.52	72.38	100.27	81.33		
10.	Himachal Pradesh	7.95	326.2	326.20	320.85	41.36		
11.	Jammu & Kashmir	148.92	681.77	53.72	22.17	NR		
12.	Jharkhand	268.39	572.24	143.06	238.17	121.78		
13.	Karnataka	80.42	1,189.40	296.29	309.37	311.13		
14.	Kerala	41.18	404.24	303.18	177.73	192.89		
15.	Ladakh	75.96	352.09	ND	0.78	NR		
16.	Madhya Pradesh	246.21	1,280.13	960.09	825.54	706.88		
17.	Maharashtra	285.35	1,828.92	457.23	394.79	243.63		
18.	Manipur	62.96	131.80	131.80	123.08	12.68		
19.	Meghalaya	17.46	174.92	174.92	127.25	16.58		
20.	Mizoram	30.77	79.30	79.30	104.44	10.58		
21.	Nagaland	34.90	114.09	85.57	81.47	6.83		
22.	Odisha	90.50	812.15	609.11	380.54	396.8		
23.	Puducherry	0.30	4.64	1.06	0.20	1.00		
24.	Punjab	257.10	362.79	ND	119.58	59.86		
25.	Rajasthan	995.07	2,522.03	630.51	555.99	412.59		
26.	Sikkim	12.30	31.36	23.52	31.19	2.05		
27.	Tamil Nadu	264.09	921.99	690.36	488.63	342.92		
28.	Telangana	31.10	412.19	82.71	59.77	84.73		
29.	Tripura	136.46	156.61	117.46	146.87	15.45		
30.	Uttar Pradesh	932.16	2,570.94	1,295.47	1,365.01	760.44		
31.	Uttarakhand	66.60	362.58	181.29	162.46	11.89		
32.	West Bengal	1,146.58	1,614.18	807.08	1,074.87	603.25		
NR: Not Reported; ND: Not Drawn; Source: JJM-IMIS								